

statement *Re-instatement of victimised railway employees.*

Railway	Number of ex-employees who stand dismissed/removed from service from 1-4-1980 and onwards (as at present) under Rule 14(ii) of Railway Servant (Discipline and Appeal) Rules for participation in the union agitations. 80
Eastern .	162
Northern .	74
■N-jrth Eastern .	2
Northeast Frontier	5
Southern .	48
South Central .	m
Sout): Eastern .	3
Western	~144
TOTAL	

#### Administrative prices of essential commodities

246. SHRI PRAMOD MAHAJAN:  
SHRI KRISHAN LAL  
SHARMA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the consumer retail market prices of essential commodities, as on November 1 of 1988, 1989 and 1990 alongwith their prices, on the first of each month of 1990;

(b) the administered prices of the each commodities; and

(c) whether prices have also increased due to an increase in the cost of transportation which increased due to the raise in the administered prices of diesel and petrol and also a raise in the railway freights; if so, to what extent?

(b) No. 9).

(c) In the Railway Budget for 1990-91, the railway freight rates were increased by 7 per cent w.e.f. 1-4-90 and by 10 per cent w.e.f. 1-10-1990. However, foodgrains, pulses; edible salt; edible oils; fruits and vegetables, sugar, gur and Jagree were exempted from both the increases. Hence,

there was no increase in the railway freight for the aforesaid commodities.

While, it is not possible to quantify in precise terms the impact of increase

in transport cost due to hike in prices of diesel and petroleum products, it has contributed to the inflationary pressures.

Non-availability of tickets to pilgrims visiting Ayodhya

247. SHRI PRAMOD MAHAJAN: Will the Minister of RAILWAYS be pleased to state:

(a) the names of Railways stations in Uttar Pradesh, Bihar, Madhya Pradesh and other States in the country where passenger tickets for Ayodhya were not available to the pilgrims, etc. intending to go to Ayodhya on the occasion of annual Parikarma there on October 30 last; and

(b) the estimated number of total persons in all who have thus been deprived of their freedom to practice the religion of their belief?

THE MINISTER OF STATE IN THE **MINISTRY OF RAILWAYS** (SHRI BHAKTA CHARAN DAS): (a) and (b) At all Railway stations wherever tickets for Ayodhya were demanded, these were issued to the pilgrims. **Oil Palm Cultivation**

248. SHRI VIREN J. JHAH:

SHRI PRAMOD MAHAJAN:

Will the Minister of AGRICULTURE be pleased to state:-

(b) whether an Expert Committee under Dr. K. L. Chadha former Horticulture Commissioner, has identified the land nearly six lakh hectares spread over nine States as suitable for oil palm cultivation;

(c) whether Government are planning to promote oil palm cultivation as independent viable plantations which could be taken up by Corporations and Cooperatives; and

(d) whether Government have any proposal to a cess for oilseed development payable to the apex body NDDB or alternatively, associate NDDB in planned expansion of oil palm plantation so that it does not hurt Indian farmers in terms of depressed prices?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE

MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH). (a) A Working Group with Dr. K. L. Chadha as Chairman in its report has identified 5.75 lakh hectares spread over nine States as suitable for oil palm cultivation.

(a) The Department of Agriculture and Cooperation has prepared a plan to promote oil palm cultivation by farmers primarily through cooperatives during the 8th Plan.

(b) In the plan prepared by the Department of Agriculture and Cooperation, NDDB has been suggested as the nodal agency for promoting oil palm development in the areas recommended by the Working Group.

#### **Mixing of edible oils with imported oils**

249. SHRI VIREN J. SHAH;

SHRI PRAMOD MAHAJAN:

Will the Minister of AGRICULTURE be pleased to state;

(b) whether Government's attention has been drawn to the news item under the caption "NDDB for legalised mixing of edible oils" which appeared in "The Economic Times" dated December 12, 1990, regarding the suggestion, of Dr. Kurien to legalise mixing of edible oils with low prices imported ones to hold the edible oil price line;

(c) what is the time schedule conceived for effecting the needed legislation;

(d) whether NDDB would be allowed to import edible oil, against exports of extractions from the NDDB assisted State Federation and **also** exports of skimmed milk in order to intervene effectively in the market; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND